

5
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**I.A. 2 /2017 & IA 3/17 with
TP. No 19/397-398/NCLT/AHM/2016(New)
C.P. No. 49/397-398/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	UDAY M. JOSHI (TRIVEDI & GUPTA) Advocates	ADVOCATE	APPLICANTS (IA 2/2017)	<i>ujoshi</i>
2.	PRATIK Y. JASANI	ADVOCATE	Res. No. 4	<i>PYJ</i>
3.	RITU SHAH (FOR THAKKAR AND PAHWA)	ADVOCATE	Res. No. 1-3	<i>Ritu</i>
4.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONERS <i>Millenium</i>	<i>Pavan Godiawala</i>

ORDER

Learned Advocate Mr. Pavan Godiawala present for Original Petitioners. Learned Advocate Ms. Ritu Shah present for Original Respondent No. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Original Respondent No. 4.

Learned Advocate Mr. Uday Joshi i/b Trivedi & Gupta present for Applicants (IA 2/2017).

Heard arguments of Learned Counsel for Petitioners.

At request of Learned Counsel for Respondents.

List the matter on 19.09.2017 for arguments of Respondents no. 1 to 4.

B. R. Babu 8/9/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 8th day of September, 2017.